

HCC No. 56/2021

**HIGH COURT OF KARNATAKA,
HIGH COURT BUILDINGS, BENGALURU-1
DATED: 14th DECEMBER 2021.**

BRIEF TENDER NOTIFICATION

Tender is called by the High Court of Karnataka, Bengaluru towards procurement of for Design, supply installation, Testing and Commissioning of IP based CCTV Surveillance Systems at 12 District Court Complex and its Taluka Court Complexes of Karnataka State in the State through e-Procurement Portal of Centre for e-Governance, Bengaluru.

The last date to upload the tender is fixed as **14.01.2022 at 4.00 PM**. For more details visit <https://eproc.karnataka.gov.in> website.

Sd/-

**(N.G. DINESH)
REGISTRAR (COMPUTERS) AND
TENDER INVITING AUTHORITY
HIGH COURT OF KARNATAKA,
BENGALURU.**